

**IN THE HIGH COURT OF MADHYA PRADESH**  
**AT JABALPUR**  
**WP No. 7295 of 2023**  
**(IN REFERENCE (SUO MOTO) Vs THE CHAIRMAN AND OTHERS)**

**Dated : 20-03-2024**

*Shri Satyam Agrawal - Advocate for respondent No.1.*

*Shri Sanjay Verma - Advocate for respondent No.2.*

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The learned counsel for the Bar Council submits that notwithstanding the consequences as enunciated by Hon'ble Division Bench of this Court in paragraph 23(B)(ii) of the order dated 31.07.2018 passed in W. P. No.8078 of 2018 (Praveen Pandey v. The State of Madhya Pradesh and others) they are also issuing show cause notices under Section 35 of the Advocates Act for the purposes of misconduct to even include suspension of the enrollment of the concerned office bearers. However, he submits that so far as the direction in paragraph 23(B)(ii) is concerned, the office bearers shall not be permitted to appear in any court for a period of one month. That since it is a court order, none of the office bearers as indicated below are permitted to appear before any court for a period of one month.

Sr. No.	Name	Designation
1.	Shri Ravi Kumar Golhani	President
2.	Shri Shishupal Yadav	Vice President
3.	Shri Ritesh Ahuja	Secretary
4.	Shri Manoj Harnikhede	Joint Secretary
5.	Shri Naval Kishor Soni	Treasurer
6.	Shri Rishabh Jain	Executive Member
7.	Shri Satyendra Thakur	Executive Member
8.	Shri Asraf Khan	Executive Member
9.	Shri Vipul Baghel	Executive Member
10.	Shri Praveen Singh Chouhan	Executive Member

His submission is accepted.

In view of the submission made, the aforesaid advocates shall not be permitted to appear in any court for a period of one month w.e.f. 21.03.2024.

The learned counsel for the Bar Council also submits that in pursuance to paragraph 23(B)(iii) of the order of this court the aforementioned persons shall not be eligible to contest the elections for a period of three years either in any Bar Association or the State Bar Council.

Registry to send a copy of this order to the Principal District Judge, Seoni for necessary compliance.

Call on 21.03.2024.

**(RAVI MALIMATH)**  
**CHIEF JUSTICE**

**(VISHAL MISHRA)**  
**JUDGE**

LR